

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2102
ANSWERED ON:08.03.2000
CHILDREN EDUCATION OF OFFICIALS WORKING IN INDIAN HIGH COMMISSIONS
RAVI PRAKASH VERMA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the children/declared dependents of the diplomatic staff working in the Indian High Commissions/Embassies for obtaining Higher Education/training in specialised fields in their respective countries at present, country-wise;
- (b) the diplomatic staff working in various Indian High Commissions/Embassies who have left their jobs to take up other lucrative jobs in their respective countries, country-wise;
- (c) whether the Government have laid down any norms/conditions in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Government for the misuse of their position to obtain such jobs?

Answer

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS

(SHRI AJIT KUMAR PANJA)

- (a) Government of India under the Children's Education Allowance Scheme provides for the education of children of Indian officials assigned to Indian missions/posts abroad. This Scheme is available to children from the age of 5 to 20 years. Higher education beyond the school stage is not covered under this Scheme and the same has to be arranged by the official on his own expense. Since these expenses are not borne by the Government, details of the number of children obtaining higher education are not available.
- (b), (c), (d) & (e) In the recent past, there has been no case of any official from an Indian mission leaving to take up other lucrative jobs in their place of posting. Resignation by officials is governed under extant rules which mandate that the official return to India and spend the minimum prescribed period before his/her resignation is accepted.